

Defective Case Register from 2024-02-15 to 2024-02-15

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/4699/2024	ASHOK KUMAR SARANGI	2024-02-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
2	D-BLAPL/4590/2024	DEVASIS MOHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
3	D-CONTC/5136/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
4	D-WP(C)/6696/2024	CHITTA RANJAN PATNAIK	2024-02-15	PAGE 12 TO 41 NOT LEGIBLE
5	D-WA/6232/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
6	D-ABLAPL/4619/2024	SANTOSH KUMAR MAHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
7	D-WP(C)/6774/2024	BIPLABA P.B. BAHALI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-FAO/5537/2024	RAMESH CH. SAHOO - 1	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. RECEIPT SHOWING DEPOSITE OF AWARDED AMOUNT WITH THE COMMISSONER NOT FILED
9	D-CRLMC/3914/2024	HALADHAR SETHY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/4497/2024	IN PERSON	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-FAO/6144/2024	S.E. HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 03 DAYS 2.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.PARAGRAPHS ARE NOT PROPERLY NUMBERED
12	D-WP(C)/5627/2024	DILIP KUMAR SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.

				LAAWF OF RS. 10/- NOT PAID 2. HCBAWS OF RS. 50/- NOT PAID 3. PAGE 12 NOT NEAT 4. DEXCRIPTION OF ANNEX 5 AND 6 IN BODY OF PETN NOT TALLY WITH THAT OF INDEX
13	D-WP(C)/6539/2024	SURYAKANTA DASMOHAPATRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-FAO/6147/2024	S.E. HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 03 DAYS 2.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3. PARAGRAPHS NOT PROPERLY NUMBERED
15	D-CONTC/6052/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
16	D-CRLMC/3958/2024	ANURAG PATI	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-CMP/6245/2024	DINESH KUMAR MOHANTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
18	D-CRLMC/3710/2024	AMULYA RATNA PANDA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
19	D-BLAPL/4520/2024	M BALAJI RAO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Page Marking in not proper
20	D-WP(C)/5673/2024	DEBASIS TRIPATHY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-FAO/6106/2024	S.E.HAQUE	2024-02-15	1-COURT FEE IS DEFICIENT. 24-LIMITATION NOT IN TIME / EXPIRED. 1. COURT FEE OF RS 12 /- NOT PAID 2.DELAY OF 03 DAYS 3.COURT FEE OF RS 12 /-,AWF OF RS 15 /-,ACWF OF RS 2 /-,HCAWF OF RS 50 /- AND HCAWF OF RS 10 /- NOT PAID 4. AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 5.PARAGRAPHS ARE NOT PROPERLY NUMBERED
22	D-WP(C)/6513/2024	LAXMINARAYAN PATEL	2024-02-15	PAGE 36,37 NOT LEGIBLE
23	D-CONTC/5769/2024	SANTOSH KUMAR SWAIN	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-ABLAPL/4499/2024	TUKUNA KUMAR MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

25	D-CRLMC/3848/2024	CHHABILAL NIAL	2024-02-15	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT COURT FEE OF RS 2/- NOT PAID 2.DEFICIT AUTHENTICATION FEE OF RS 1.10 /- NOT FILED 3.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
26	D-ABLAPL/3919/2024	SUSHIL KUMAR PATNAIK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of order dated.02.08.2022 under Annexure -1 not tally with Index
27	D-CRLMA/4362/2024	AMLAN SHAKTI PAUL	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-CRLMC/3925/2024	DEBA KUMAR RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
29	D-ABLAPL/4621/2024	DEEPAK KU SAHOO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.10 not neat and legible. 2.Authorization to swear affidavit on behalf of the petitioner no.1 not furnished.
30	D-MATA/6069/2024	DEBA KUMAR RATH	2024-02-15	AFFIDAVIT FILED IN THE APPEAL AND IA NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULE
31	D-ABLAPL/4548/2024	SATYA NARAYAN MISHRA 4	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 14 not legible.
32	D-BLAPL/4605/2024	SANTOSH KUMAR MAHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-ABLAPL/4503/2024	BIDYALOK MOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.19 not legible.
34	D-BLAPL/4620/2024	BRAJA KISHOR PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-WP(C)/6564/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-ABLAPL/4635/2024	UMAKANTA BARIK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.Authorization to swear affidavit on behalf of other petitioner not furnished.
37	D-WP(C)/6508/2024	JAYDEEP PAL	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE 37 NOT LEGIBLE
38	D-BLAPL/4581/2024	DHIRENDRA KUMAR MOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-BLAPL/3173/2024	HIMANSHU BHUSAN DASH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
40	D-ABLAPL/4596/2024	SARADA PRASAD DASH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-WP(C)/6366/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-ABLAPL/4599/2024	RAJENDRA NARAYAN ROUT	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/5274/2024	ASHIS KUMAR MISHRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/6120/2024	KRISHNA CHANDRA SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-CRLMC/3708/2024	PARTHA SARATHI DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
46	D-CRLMC/3920/2024	TUKUNA KUMAR MISHRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. COURT FEE RS. 2/- NOT PAID
47	D-ABLAPL/4597/2024	BIRENDRA KUMAR PARDHI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/5602/2024	SANJAY KUMAR SAMANTARAY	2024-02-15	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.

				1. AU FEE RS. 1.10 TO BE PAID 2. NOT PROPERLY ADDRESSED
49	D-CRLREV/4419/2024	SAMARENDRA MOHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-ABLAPL/4601/2024	DURLLABHA RANJAN MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-BLAPL/4522/2024	SAROJ BARIK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name and signature not tally with affidavit. Page marked not properly
52	D-FAO/6099/2024	S.E.HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 03 DAYS 2.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.PARAGRAPHS NOT PROPERLY NUMBERED
53	D-CRLMP/4480/2024	JAJATI KESHARI KHUNTIA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
54	D-CMP/6233/2024	SUKANTA KUMAR NAYAK 2	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-FAO/6142/2024	S.E.HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 03 DAYS 2.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.PARAGRAPH NOT PROPERLY NUMBERED
56	D-ABLAPL/4315/2024	JAYAKRISHNA MOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Petition not correctly addressed to Honorable Court.
57	D-WP(C)/6568/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-RVWPET/6637/2024	ADV.	2024-02-15	PLACE IT AFTER FILING C.COPY OF IMPUGNED ORDER
59	D-WP(C)/5680/2024	ROBIN SAHOO	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				PAGE 40,50,69,71,80,86 NOT NEAT
60	D-WP(C)/5618/2024	BIBHUTI BHUSAN MISHRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DATE MENTIONED VIDE ANNEX-3 IN INDEX NOT TALLY WITH THE DATE MENTIONED IN ANNEX 3
61	D-WP(C)/5657/2024	SAMEER KUMAR DAS	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-BLAPL/4587/2024	SUBODH KUMAR MOHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-BLAPL/4574/2024	PRADEEP KUMAR DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WP(C)/5615/2024	SURAJIT NATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-BLAPL/4549/2024	PRAVAT KUMAR NAYAK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
66	D-CONTC/6050/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER.
67	D-CMP/6119/2024	UPENDRA KUMAR SAMAL	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULE
68	D-WP(C)/6554/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/6724/2024	ASHOK KUMAR MOHAPATRA 1	2024-02-15	FIRST COPY OF BRIEF NOT PAGE MARKED AFTER P. 17 . PLACE IT AFTER COMPLIANCE
70	D-ABLAPL/4645/2024	SATYA RANJAN MULIA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.21,22 NOT NEAT
71	D-CONTC/5810/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-ABLAPL/4395/2024	ALOK KUMAR MOHAPATRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				O.S.B.C.W , D. fee of Rs 50 not paid
73	D-CRLMP/4444/2024	BITAS KUMAR SWAIN	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-ABLAPL/4644/2024	MANORANJAN PADHY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Name of the adv not in capital of pet-page1 2.Authorization swear affdvt on behalf of another pet not furnished in affdvt 3.page 6,7,10and11 not neat and legible 4.Anx1 not furnished on page6-FIR 4. Name Of The Filing Advocate Not In Capital Letters In The Petition
75	D-ABLAPL/4556/2024	BIKRAM RATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1. page7 not legible and Annexure not page marked. 2. Petition not correctly addressed to Honble Court
76	D-RSA/5600/2024	GYANALOKA MOHANTY	2024-02-15	1-COURT FEE IS DEFICIENT. DCF RS. 363/- IS TO BE PAID AS PER THE ASSESSMENT OF THE LOWER APPELLATE COURT AS RS. 375/-
77	D-WP(C)/5891/2024	ANUP NARAYAN MOHANTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
78	D-FAO/6102/2024	S.E.HAQUE	2024-02-15	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED 3. COURT FEE RS 12/-, AWF RS. 15/-, ACWF RS 2/- , HCAWF RS. 50/- , HCACWF RS 10/- NOT PAID
79	D-CMP/6485/2024	LAXMAN PRADHAN	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGISTERED AS WP(C)
80	D-ABLAPL/4307/2024	ANITA SAHOO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
81	D-BLAPL/4589/2024	AMIT KUMAR NATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-CONTC/5102/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-BLAPL/4523/2024	SUDEEP KUMAR SARANGI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-ABLAPL/4593/2024	RAJENDRA NARAYAN ROUT	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-WP(C)/6509/2024	LAXMINARAYAN PATEL	2024-02-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-ABLAPL/4526/2024	JUGALA KISHORE PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Cause title and prayer C.T case number not tally with annex-1 and 3
87	D-ABLAPL/4628/2024	MANORANJAN MUDULI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-BLAPL/4602/2024	AMIT PRASAD BOSE	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.9 not neat.
89	D-WP(C)/6527/2024	SURYAKANTA DASMOHAPATRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/6569/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-BLAPL/4638/2024	RAJIB LOCHAN PATTNAIK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-ABLAPL/4594/2024	PRAVASH CHANDRA JENA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WA/5981/2024	MANOJA KUMAR KHUNTIA,A.G.A	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
94	D-CMP/6446/2024	AMIT PRASAD BOSE	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED DECLARATION IN IA SEEMS TO BE INCORRECT AS THERE ARE ONLY 3 PARAGRAPHS

95	D- CONTC/5399/2024	ADV.	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WA/2494/2024	PRAKASH KUMAR SAMAL	2024-02-15	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 42 DAYS 2.DEFICIT COURT FEE OF RS 6 /- TO BE PAID 3. DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED AS ACJ 4.GOOD GROUND CERTIFICATE NOT FURNISHED
97	D- ABLAPL/4560/2024	UMA CHARAN MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- ABLAPL/4494/2024	MANAS KUMAR CHAND	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WA/6349/2024	SATYA RANJAN ACHARYA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 22 DAYS
100	D- BLAPL/4584/2024	SUBODH KUMAR MOHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D- CRLMC/3859/2024	SAROJ KUMAR PADHI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
102	D-FAO/6096/2024	S.E.HAQUE	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED
103	D- CRLMC/3976/2024	SAMARENDRA MOHANTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D- CRLMP/4527/2024	AMITAV TRIPATHY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 15-ALL PAPERS NOT PROPERLY SIGNED. AGE OF PETNR DIFFERS FROM THE AGE OF DEPONENT
105	D- ABLAPL/4306/2024	ANITA SAHOO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
106	D- BLAPL/4570/2024	ANITA DASH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page 37,48,59,60,64,94not legible.Rs12to be paid in V.nama 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
107	D-CONTC/5217/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. THE NAME OF OPP NO 4 NOT FURNISHED
108	D-CONTC/6055/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
109	D-BLAPL/4583/2024	SANJIB KUMAR BHANJADEO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-BLAPL/4600/2024	SWARAJ PATEL	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Annexures not marked on the file as per index
111	D-BLAPL/4637/2024	ARIJEET MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.11 not legible.
112	D-WP(C)/6375/2024	DURGESH NARAYAN RATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-WP(C)/6321/2024	NIRANJAN SINGH (1)	2024-02-15	RULE 8 OF OHC PIL RULE NOT COMPLIED WITH
114	D-BLAPL/4525/2024	JUGALA KISHORE PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-ABLAPL/4466/2024	PITAMBAR JENA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page16 not legible. 2. Petition not correctly addressed to Honble Court
116	D-ABLAPL/4327/2024	SANGRAM KESHARI ROUT	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
117	D-ABLAPL/4299/2024	BIPIN KUMAR NAYAK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no 8, 9,31,32 and 43 not neat
118	D-FAO/6101/2024	S.E.HAQUE	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME

				1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED
119	D- CONTC/5122/2024	ADV	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
120	D- ABLAPL/4618/2024	SANTOSH KUMAR MAHANTY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D- CRLMC/4024/2024	MANOJ KUMAR MOHANTY (2)	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D- ABLAPL/4558/2024	BIKRAM RATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honble Court
123	D- ABLAPL/4485/2024	BISWA RANJAN NAYAK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Annex -1 , P.R number not tally With Cause title and prayer
124	D- TRPCRL/4562/2024	RADHE SHYAM PATRI	2024-02-15	23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGISTERED AS TRP(C)
125	D-WA/6445/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-15	DATE FURNISHED IN THE BEING AGGRIEVED DOES NOT TALLY WITH THE DATE OF PRAYER
126	D- BLAPL/4478/2024	M BALAJI RAO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Name and signature not tally with affidavit. Page marked not properly
127	D- ABLAPL/4577/2024	BISWAJIT PASAYAT	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 33 not legible
128	D- CRLMP/4529/2024	SUJIT KUMAR SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION NOT STATED
129	D- ABLAPL/4603/2024	PANCHANAN PANIGRAHI	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Authorization to swear affidavit on behalf of another petitioner not furnished in the affidavit. 2.page no.10 ,16 not neat and legible.
130	D-FAO/5646/2024	ADAM ALI KHAN	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 15 DAYS 2. AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULE 3.DATE

				OF IMPUGNED ORDER FURNISHED IN THE PRAYER IS INCORRECT
131	D-CRLMC/3971/2024	RABINDRA NATH PRUSTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-CRLMC/3743/2024	MANAS KUMAR CHAND	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
133	D-BLAPL/4639/2024	RAJIB LOCHAN PATTNAIK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-CRLMP/4490/2024	BRAJA MOHAN SARANGI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.SYNOPSIS AND DATE CHART NOT FILED
135	D-CRLMC/3962/2024	ACHYUTANANDA PATTANAIK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-CRLMC/3942/2024	SOUMYA RANJAN DAS	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-CRLMC/3852/2024	SK. ZAFARULLA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
138	D-BLAPL/4591/2024	MANORANJAN DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-CONTC/5161/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-FAO/6104/2024	S.E.HAQUE	2024-02-15	1-COURT FEE IS DEFICIENT. 24-LIMITATION NOT IN TIME / EXPIRED. 1.COURT FEE OF RS 12 /- NOT PAID 2.DELAY OF 03 DAYS 3.COURT FEE OF RS 12 /- ,AWF OF RS 15 /- ,ACWF OF RS 2 /- ,HCAWF OF RS 50 /- AND HCAWF OF RS 10 /- NOT PAID IN V.NAMA 4.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 5.PARAGRAPHS NOT PROPERLY NUMBERED
141	D-FAO/6141/2024	S.E.HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 03 DAYS 2.AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 3.PARAGRAPHS NOT PROPERLY NUMBERED

142	D-BLAPL/4576/2024	PRASANTA KUMAR SAHOO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-WA/6067/2024	ASWINI KUMAR DASH	2024-02-15	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DEFICIT A.FEE OF RS 2.25 /- NOT PAID AS ACJ
144	D-BLAPL/4642/2024	RAJIB LOCHAN PATNAIK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-FAO/5484/2024	DEEPALI MAHAPATRA	2024-02-15	NOMENCLATURE OF THE CASE FURNISHED IN THE BEING AGGRIEVED AND PRAYER NOT THE SAME AS INDICATED IN THE COURT BELOW
146	D-CONTC/5789/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-BLAPL/4617/2024	ANUPAM RATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-BLAPL/4534/2024	AMLAN SHAKTI PAUL	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
149	D-WP(C)/6553/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-ABLAPL/4302/2024	BYOMAKESH TRIPATHY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
151	D-WP(C)/5794/2024	AJAY KUMAR TRIPATHY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
152	D-BLAPL/4578/2024	ANIRUDHA DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-CRLMC/3995/2024	ARABINDA DASH	2024-02-15	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER.
154	D-WP(C)/6021/2024	KRISHNA CHANDRA SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
155	D-BLAPL/4575/2024	SURYAKANTA DWIBEDI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 13 not legible.
156	D-ABLAPL/4467/2024	PRADEEP KUMAR DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/6567/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

158	D-ABLAPL/4323/2024	SURYASNATA MOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2.Page no.9 not neat.
159	D-CMP/6473/2024	SWAYAMJIT ROUT	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. C.T NOT PROPERLY ADDRESSED AND DATE OF IMPUGNED ORDER SEEMS TO BE WRONG
160	D-WP(C)/6775/2024	BIPLABA P.B. BAHALI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-CMP/6385/2024	ANJAN KUMAR BISWAL	2024-02-15	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. 1. STATUS OF PARTIES IN COURT BELOW NOT GIVEN 2. DESCRIPTION OF ANNEX 1 APPEARS TO BE WRONG
162	D-CRLMP/4535/2024	ANIRUDHA DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
163	D-ABLAPL/4457/2024	HEMANT KUMAR MUND	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-WP(C)/6361/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-WP(C)/6200/2024	SUDHIR KUMAR MALLICK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
166	D-WP(C)/6561/2024	SURYAKANTA DASMOHAPATRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
167	D-WP(C)/5622/2024	DEBABRATA DASH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-WP(C)/6770/2024	BIPLABA P.B. BAHALI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-CRP/4926/2024	GOPINATH MISHRA	2024-02-15	THIS APPEAL LIES TO THE DISTRICT JUDGE
170	D-WP(C)/5645/2024	BIDYADHAR PRADHAN	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE

				PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
171	D-WP(C)/6766/2024	BIPLABA P.B. BAHALI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-CRLREV/4289/2024	DEEPALI MAHAPATRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
173	D-CRLMC/4014/2024	NIRANJAN SINGH (1)	2024-02-15	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
174	D-BLAPL/4632/2024	DIGAMBAR SETHI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Signature of the Deponent not tally on Affidavit.
175	D-CMP/6457/2024	DWARIKA PRASAD MOHANTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
176	D-WP(C)/6563/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CRLMC/4012/2024	SIDHARTHA SANKAR RAY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
178	D-ABLAPL/4625/2024	GOPAL KRISHNA NAYAK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-WP(C)/6031/2024	NIRANJAN LENKA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
180	D-CRLMP/4540/2024	DURGA PRASANNA MISHRA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-BLAPL/4476/2024	SUBRATA PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
182	D-WP(C)/6197/2024	SUDHIR KUMAR MALLICK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
183	D-WA/6488/2024	SANGRAM KESARI JENA,A.G.A	2024-02-15	DATE FURNISHED IN THE BEING AGGRIEVED NOT TALLY WITH THE DATE OF PRAYER
184	D-CONTC/6150/2024	ADV.	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.

185	D-ABLAPL/4636/2024	ARIJEET MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-WP(C)/6688/2024	BHABA RANJAN KAR	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-CRLMC/3777/2024	MIHIR KANTA RATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
188	D-WP(C)/6121/2024	KRISHNA CHANDRA SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-CONTC/5786/2024	ADV.	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-CRLMC/3735/2024	RAMESH AGARWAL	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
191	D-BLAPL/4643/2024	MANORANJAN PADHY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
192	D-WP(C)/5661/2024	JYOTIRMAYA SAHOO	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-CRLREV/4396/2024	AMIT KUMAR NATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-WP(C)/5605/2024	BISWAJIT PARIDA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DATE MENTIONED VIDE ANNEX 6 IN INDEX NOT TALLY WITH THE DATE MENTIONED IN ANNEX 6
195	D-BLAPL/4613/2024	SAROJ RANJAN SUBUDHI	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. As per rejection order dtd.8-2-2024 age of the petitioner not tally with the petition copy.
196	D-CRLMC/4353/2024	CHITTA RANJAN SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				SYNOPSIS DATE CHART NOT FILED
197	D- CONTC/6048/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
198	D- ABLAPL/4316/2024	ARIJEET MISHRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
199	D- CONTC/6047/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
200	D- BLAPL/4615/2024	SHYAM MANOHAR	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Annexs.3 to 5 not adhered in the petition. 2. Age not correctly furnished in comparison to rejection order.
201	D-FAO/6097/2024	S.E.HAQUE	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED
202	D-WP(C)/6362/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D- CRLMP/4564/2024	KABIRAJ PRADHAN	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
204	D-FAO/6107/2024	S.E.HAQUE	2024-02-15	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED 3. COURT FEE RS. 12/- NOT PAID 4. COURT FEE RS 12/-, AWF RS. 15/-, ACWF RS. 2/- , HCWF RS. 50/-, HCACWF RS 10/- NOT PAID
205	D- BLAPL/4582/2024	PABITRA KUMAR NAYAK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-CMP/6311/2024	DINESH KUMAR MOHANTY	2024-02-15	1.C.T IN ORDER BUT DEFENDANT NO.2 IS NOT MADE A PARTY 2.ANNX 1 TO 7 ARE NOT ATTESTED
207	D- CRLMC/4133/2024	GOPAL PRASAD JENA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				RS. 2/- TO BE PAID ON C. COPY OF ORDER UNDER ANNEX 5
208	D-ABLAPL/4312/2024	MANOJ KUMAR MALLICK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page 9 not legible. 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
209	D-ABLAPL/4543/2024	SOUBHAGYA SWAIN	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-CRLMA/4418/2024	RAMANI KANTA PATTANAİK	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
211	D-WP(C)/5629/2024	UMESH CHANDRA PATNAİK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-WP(C)/6690/2024	BHABA RANJAN KAR	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-BLAPL/4627/2024	AMITAV TRIPATHY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-WP(C)/6565/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-ABLAPL/4533/2024	JNYANANANDA PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WA/6057/2024	BIREN SANKAR TRIPATHY	2024-02-15	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT A.FEE OF RS 2.25 /- NOT PAID AS ACJ 2. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULE
217	D-WP(C)/6570/2024	SIDHARTH PRASAD DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-CRLMC/3752/2024	UDIT RANJAN JENA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
219	D-WP(C)/5989/2024	KRISHNA CHANDRA SAHU	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
220	D-ABLAPL/4303/2024	AMULYA RATNA PANDA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
221	D-BLAPL/4616/2024	SUSHANTA HARICHANDAN	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Annexures -3 to 5 not adhered in the petition. 2. Age not correctly furnished in comparison to rejection order. 3 Name of the petitioner in annex.5 not tally with index. 4. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
222	D-BLAPL/4622/2024	ARUPANANDA GOSWAMY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-WP(C)/6217/2024	SURYAKANTA DASMOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-WA/6267/2024	SAROJ KANTA SAMAL,A.G.A	2024-02-15	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE IN BOTH IAs
225	D-WP(C)/6559/2024	SURYAKANTA DASMOHAPATRA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE
226	D-CRLMC/3902/2024	SUSANTA KUMAR LENKA	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. HCBA FEE RS. 50/- NOT PAID
227	D-CRLMC/4401/2024	SOUMYA RANJAN DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-WP(C)/6367/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-CONTC/6046/2024	ADV.	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-CONTC/5806/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
231	D-CMP/6465/2024	DWARIKA PRASAD MOHANTY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LTI NOT ATTESTED IN V.NAMA
232	D-FAO/6103/2024	S.E.HAQUE	2024-02-15	1-COURT FEE IS DEFICIENT. 24-LIMITATION NOT IN TIME / EXPIRED. 1.COURT FEE OF RS 12 /- NOT PAID 2.DELAY OF 03 DAYS 3.COURT FEE OF RS 12 /-,AWF OF RS 15 /-,ACWF OF RS 2 /-,HCAWF OF RS 50 /- AND HCAWF OF RS 10 /- NOT PAID IN V.NAMA 4. AFFIDAVIT FILED WITH IA NOT IN PROPER FORMAT AS PER RULE 3,CHAPTER 6 OF OHC RULE 5.PARAGRAPHS NOT PROPERLY NUMBERED

233	D-ABLAPL/4606/2024	SARADA PRASAD DASH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-ABLAPL/4585/2024	SANJIB KUMAR BHANJADEO	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-BLAPL/4640/2024	RAJIB LOCHAN PATTNAIK	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-WA/6278/2024	PUSHPARAJ BHARADWAJ,A.S.C	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
237	D-ABLAPL/4531/2024	AMLAN SHAKTI PAUL	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
238	D-WP(C)/6372/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-ABLAPL/4630/2024	MAHES DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-ABLAPL/4610/2024	BIRAJA PRASANNA DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. page no. 9 ,35 not neat and legible.
241	D-CRLMC/4546/2024	DURGA PRASANNA MISHRA	2024-02-15	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. AU FEE RS. 4.40 BE PAID
242	D-ABLAPL/4530/2024	CHANDAN SAMANTARAY	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honble Court
243	D-WP(C)/5924/2024	SASWAT KUMAR ACHARYA	2024-02-15	AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 CHAPTER 6 OF OHC RULE
244	D-BLAPL/4361/2024	SIDHARTHA DAS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.16 and 20 not neat 2.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
245	D-FAO/6098/2024	S.K.HAQUE	2024-02-15	24-LIMITATION NOT IN TIME / EXPIRED. 1.AFFIDAVIT FILED IN IA NOT IN PROPER FORMAT AS PER RULE 3, CHAPTER 6 OF OHC RULE 2.PARAGRAPHS ARE NOT PROPERLY NUMBERED 3.DELAY OF 03 DAYS
246	D-CMP/6380/2024	ACHYUTA NANDA ROUSTRAY	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				STATUS OF PARTIES IN COURT BELOW NOT GIVEN IN C.T
247	D-WP(C)/6364/2024	DURGESH NARAYAN RATH	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-CONTC/5162/2024	ADV.	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
249	D-ABLAPL/4547/2024	PRADIPTA BEURA	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
250	D-ABLAPL/4551/2024	SATYA NARAYAN MISHRA 4	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. page13not legible
251	D-WA/6265/2024	AJODHYA RANJAN DASH,A.G.A	2024-02-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.
252	D-ABLAPL/4592/2024	AMIT KUMAR NATH	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no .12 and 13 not neat
253	D-ABLAPL/4325/2024	RADHIKA HANS	2024-02-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2.Page no. 16 and 17 not neat.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 15-02-2024 (CASES FILED BEFORE 2024)**

Sl no .	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/92/2019	RVWPET/92/2019	SR.S.C.(S AND ME)	4. AFFIDAVIT/VERIFICATION NOT PROPER.
2	RVWPET/91/2019	RVWPET/91/2019	SR.S.C.(S AND ME)	4. AFFIDAVIT/VERIFICATION NOT PROPER.
3	MATA/265/2022	MATA/265/2022	DEBARAJ MOHANTY	OTHERS. C.COPY OF IMPUGNED ORDER NOT FILED OTHERS. CODE NOT INDICATED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED